

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

Original Application No. 332/00283/2020

This, the 8th day of April, 2021.

Serial No. 2

**HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)
HON'BLE MR. R.N.SINGH, MEMBER (J)**



Arvind Kumar Gupta, aged about 57 years, S/o late Sri Brij Nandan Gupta, R/o 9999/1, New Basti, Sainik Society, Sarojini Nagar, Lucknow.

.....Applicant

By Advocate: Sri Praveen Kumar

Versus.

1. Delhi State Industrial & Infrastructure Development Corporation Ltd (DSIIDC) through its Chairman, N-36, Bombay Life Building, Connaught Circus Marg, New Delhi 110001

2. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd (DSIIDC), N-36, Bombay Life Building, Connaught Circus, New Delhi, 110001.

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3. The Executive Director, Delhi State Industrial & Infrastructure Development Corporation Ltd (DSIIDC), N-36, Bombay Life Building, Connaught Circus, New Delhi, 110001.

4. The Senior Manager (P), Delhi State Industrial & Infrastructure Development Corporation Ltd (DSIIDC), N-36, Bombay Life Building, Connaught Circus, New Delhi, 110001.

.....Respondents

By Advocate: Sri Amar Nath Singh Baghel.

ORDER (ORAL)

By A. Mukhopadhyaya, Member (A)

At the outset, Sri Praveen Kumar, learned counsel for the applicant, informed the Court that there have been some developments in this particular case in that the applicant has recently received a letter dated 23.7.2020 from Chairman, DSIIDC, (respondent no.1), to the effect that his compulsory retirement by the respondents is now going to be reviewed by their Review Board.

AP



2. In view of these developments, without going into the merits of the case, it is deemed appropriate to dispose of this O.A. with a direction to the respondents to consider and review the compulsory retirement imposed upon the applicant by way of a reasoned and speaking review order in accordance with law within a period of two months of receipt of a copy of this order.

3. The O.A. is disposed of in the aforesaid terms.

There will be no order on costs.



(R.N. Singh)

Member-J

(A. Mukhopadhyay)

Member-A

Girish/-